

(b) if so, the details of the cases reported in various parts of the country;

(c) whether Air India has removed Training Captain Status which includes status of Check Pilot, Examiner and Instructor of its pilot and initiated action in the recent past; and

(d) if so, the details thereof along with the details of the allegations against each of such pilots?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) No, Sir. Pilots follow DGCA Rules and Regulations. If any pilot is found violating DGCA norms, then action is initiated as per Rules and Regulations. During October 2011 to March 2012, a total of 19 pilots were found positive during Pre-flight medical checks.

(c) and (d) Yes Sir. There have been three such cases. The details are given in the Statement.

***Statement***

*Name of the pilot against whom action has been taken  
and reason for the same*

Sl. No.	Name	Status	Reason for Suspension/ withdrawal
1.	Capt. Pankul Mathur	B777 Check Pilot	Incident on 17.07.2011
2.	Capt. X.M. Mistry	B744 Check Pilot	Failure of PPC/IR
3.	Capt. R. Bhasin	B777 Examiner	Complaint from Union

**Non-payment of regular salary**

2967. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether good salary, regular payment, skill update of pilots and better maintenance of aircrafts are the key area of the security and safety in aviation industry which almost all airlines are violating;

(b) whether it is a fact that most of the pilots, crews, technical staffs, traffic and signal staff have not been paid their salary and arrear wages since six months; and

(c) if so, the action taken in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (c) DGCA ensures safety of aircraft operations in accordance with various provisions of Aircraft Rules, CARs, etc which cover skill level of pilots and their training standards, continued airworthiness of aircrafts etc.

Reports have been received that employees of Air India and Kingfisher Airlines have not been paid salary regularly. However the Ministry has no information on the current status and extent to which salary and wages to the employees of private airlines have been paid.

**Nation-wide survey for crucial airports**

†2968. SHRI RAGHUNANDAN SHARMA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Directorate General of Civil Aviation (DGCA) has conducted a nation-wide survey to identify crucial airports;

(b) if so, the details thereof;

(c) the suggestions made by this survey; and

(d) the actions proposed to be taken on these suggestions?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (d) DGCA has not conducted country wide survey to identify crucial airport. However, post Manglore crash, 11 airports, which were considered critical airports from flight operations point of view have been inspected. As a part of safety reassurance drive, the airport systems, facilities and procedures were thoroughly reviewed by DGCA to enhance the safety of aircraft operations at Leh, Kullu, Simla, Port Blair, Agartala, Lengpui, Calicut, Manglore, Jammu, Patna and Latur. On the basis of suggestions in the inspections following actions have been taken to enhance the safety at the aerodromes with the aerodrome operators:

- Provision of Runway End Safety Area
- Ensure proper marking on runway.
- Proper maintenance of Basic strip and ensuring Frangibility area.
- Periodic calibration of Nay- aids.
- Maintenance of runway surface within appropriate friction level.
- Removal of obstruction and proper marking and lighting of permissible obstacles.
- Safety risk assessment in respect of non-compliance.

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†Original notice of the question was received in Hindi.